

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:116
ANSWERED ON:12.12.2013
IDLE SURPLUS CAPITAL
Joshi Dr. Murlī Manohar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether surplus capital is lying idle with 117 major public and private companies in the country;
- (b) if so, the details thereof indicating the category-wise number of public and private companies out of the above;
- (c) the total surplus capital lying with the companies of both these sectors till March, 2013; and
- (d) the directions issued by the Government with regard to the investment of the said capital in future?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) to (d):- A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN ANSWER TO LOK SABHA STARRED QUESTION NO.116 FOR 12.12.2013 REGARDING IDLE SURPLUS CAPITAL.

(a) to (d):-"Surplus Capital" has not been defined either in the Companies Act, 2013 (or the Companies Act, 1956), or in the Accounting Standards prescribed in pursuance of the Companies Act. Balance Sheets or other financial statements of the Companies also do not reflect "Surplus Capital". As such information in respect of this head is not available.